Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 34 of 2011 & IA Nos. 52 & 53 of 2011

Dated: 7th July, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

GRIDCO …. Appellant (s)

Versus

Western Electricity Supply Co. of Orissa Ltd. & Anr. …. Respondent(s)

Counsel for the Appellant (s) Mr. R.K. Mehta.
Mr. Antaryami Upadhyay
Mr. David A

Counsel for the Respondent (s) : Mr. Suresh Tripathy for R-2
Mr. Rutwik Panda for R-1

ORDER

Learned Counsel for the Appellant has submitted rejoinder.

Post the matter for hearing on 20.7.2011

(Jusice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK/RKT